Written Answers

185

- (b) No such incidents has been reported to Delhi Police.
- (c) Law and order being a state subject, no such information in respect of different States is available. So far as Union Territory of Delhi is concerned, no incident of agitators using arms and ammunitions of foreign make has been reported during the months of August, September and October, 1982.

Complaint against SHO/Police Officials

2256. SHRI IBRAHIM KALANIYA: Will the Minister of HOME AFFAIRS be be pleased to state:

- (a'l whether the Police Commissioner of Delhi Shri Bajranglal has received a detailed letter dated the 19th October 1982 from some members of Parliament regarding complaint against SHO and other concerned police officials of Police Station, Krishnanagar, Delhi for in-action in arresting/apprehending the accused of murder;
- (b) whether the Police Gommis-oner has received a detailed letter dated the 23rd September, 1982, from fathers of victimised daughters for dowry;
- (c) whether the above M.Ps letters include some photos and other proofs also; and
- (d) if so, the details thereof and what action has been taken to arrest the culprits involved in the murders?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. YANKATA-SUBBAIAH): (a) A letter dated 19-10-1982 from Shri R.B. Mavani, M.P. has been received.

(b) A letter dated 23-9-82 from Shri Bishambar Dayal resident of Eist Patel Nagar has been received by the Commissioner of Police, Delhi in this connection.

to Questions

- (c) Yes, Sir.
- (d) On 10-9-82 at 5.25 p.m. Police Station Krishnanagar, received information and found the lim ni body of Smt. Kaushalaya Devi on the roof of House No. 4-A New Layalpur Colony On the Complaint of Shri Bishambar Dayal, father of the deceased a case *ujs* 302/34 and Section 4 Dowry Prohibition Act was registered on 11-9 82 and the investigation of the case is in progress.

Harassment of small scale industrialists

2257. SHRI IBRAHIM KALANIYA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether C.B.I. Director! has received letters dated the 21st October, 1982 from some Members of Parliament regarding illegal activities and corruption by Government officials in Delhi and Uttar Pradesh and harassment of some small scale industrialists In-them;
- (b) whether it inc'udes the letters written by Poonam Steel Private Limited of Ajmeri Gate, Delhi;
- (c) if so, the details thereof and the action taken by CBI for its enqumes ; and
- (d) what action has been taken by CBI so that these officers do not harass them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) No, Sir.

(b) to (d) Do not arise.